GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 882 ANSWERED ON 6TH FEBRUARY, 2020

DISTANCE-BASED CRITERIA FOR TOLL PLAZAS ON NHS

882. KUNWAR DANISH ALI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that passengers have to face the loss of money and time due to existence of toll plazas at short intervals on National Highways (NHs) in the country;
- (b) if so, the details thereof;
- (c) the distance based criteria for setting up of toll plazas on NHs according to National Highways Authority of India (NHAI); and
- (d) the number of toll plazas in the country particularly in Uttar Pradesh which do not follow the distance-based criteria for setting up of toll plazas?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) &(b) User fee is collected for use of the section of National Highway at specified rates mentioned in respective fee notification published as per applicable National Highways Fee Rules. To offer seamless movement and save time at user fee plazas on National Highways, Government has mandate to convert all lanes of user fee plaza as exclusive FASTag lanes except one hybrid lane on each direction. As such, there is no loss of money and time.
- (c) As per Rule 8(2) of the National Highways Fee (Determination of Rates and Collection) Rules, 2008 "Any other fee plaza on same section of national highway and in the same direction shall not be established within a distance of sixty kilometers:

Provided that where the executing authority deems necessary, it may for reasons to be recorded in writing, establish or allow the concessionaire to establish another fee plaza within a distance of sixty kilometers:

Provided further that a fee plaza may be established within a distance of sixty kilometres from another fee plaza if such fee plaza is for collection of fee for a permanent bridge, bypass or tunnel." This rule is applicable for Build, Operate & Transfer (BOT) projects taken up on or after 05.12.2008 and all public funded projects.

(d) All user fee plazas are established in accordance with applicable National Highways Fee rules.
